

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.441/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th September 2017, 10.30 A.M

Name of the Company	Vistar Financiers Pvt.Ltd. -Vs- Datre Corporation Limited		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NEHA SOMANI,
Practising Company Secretary

Financial
Creditor/
Applicant

Somanvi
8/9/2017

ORDER

Ld. Pr. CS for the petitioners is present. No one from the respondent's side.

In compliance of the direction of the Hon'ble NCLAT notice is to be issued on the corporate debtor. Registry is directed to issue notice on the corporate debtor and handover a copy of the notice to the petitioner. Petitioner is directed to serve the notice on the corporate debtor by hand or by e-mail and file affidavit of service within 3 days from today.

List the matter on 18/09/2017.

SD
(Jinan K.R.)
Member (J)

SD
(Vijai Pratap Singh)
Member (J)